



\$~50 (connected matters 44 to 81)

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6837/2024 & CM APPL. 28508/2024

SHREE VINAYAK COLLEGE & ANR.

.....Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti

Kumari ,Mr. Mrinal Kishor,

Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION

& ANR.Respondents

Through: Mr. Akhilesh K. Srivastava (Standing

Counsel) with Mr. Manoj Kumar,

Adv. for NCTE.

CORAM:

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

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29.08.2024

- 1. Hon'ble Judge is not holding the Court today.
- 2. Re-notify on 29.11.2024.
- 3. The order be uploaded on the website forthwith.

BY ORDER

COURT MASTER

AUGUST 29, 2024/A

Click here to check corrigendum, if any